

Numbers of police stations where telephone facility is not available- 267

Numbers of police stations where the facility of modern vehicle is not available- 273

Numbers of police stations where the facility of wireless is not available -129

Incidence of insurgency in NER

1140. SHRI C.M. RAMESH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether of late there has been an increase in the incidence of insurgency in the States of North Eastern Region (NER) specially in Manipur; and

(b) the details of action taken to bring them back in the national mainstream by initiating dialogue with them and extending incentives?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) No, Sir. There has been constant decline in insurgency incidents in North East. The year 2018 has recorded the lowest insurgency incidents since 1997. Similarly, there is a continuous decline in insurgency incidents in the state of Manipur since 2016.

(b) Central Government is following a policy of talks with those groups who abjure the path of violence and seek resolution of their demands peacefully within the framework of the Constitution of India. Pursuant to the policy of talks, a number of outfits have signed Suspension of Operations (SoO)/Ceasefire agreements with the Government. GoI's representatives/Interlocutors are holding talks with such groups. Some of the outfits have also signed Memorandum of Settlements (MoS) and dissolved themselves. A number of cadres of insurgent outfits have surrendered after laying down arms and joined the mainstream of society. Under the surrender-cum-rehabilitation scheme for NE States, various grants/incentives are provided by Ministry of Home Affairs including one-time grant, payment of monthly stipend, incentives for weapons/ammunition surrendered and vocational training to the surrendered for self-employment etc.

National Register of Citizens in Assam

1141. SHRI SANTIUSE KUJUR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether four United Nations Special Rapporteurs have written to Government on the issue of people especially from minority communities being rendered Stateless by updating of the National Register of Citizens in Assam;